GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3640 TO BE ANSWERED ON 20.12.2021

Funds for Plantations

3640. SHRI PRATAP CHANDRA SARANGI:

SHRI RAJBAHADUR SINGH: SHRI VIVEK NARAYAN SHEJWALKAR: DR. KRISHNA PAL SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps being taken by the Government for free plantation and conservation in declining forest areas in the country;
- (b) whether there is any proposal to make it mandatory for every citizen to plant a certain number of plants each year;
- (c) if so, the details thereof along with the area of land in hectare where forests are likely to be developed in Odisha and Madhya Pradesh;
- (d) whether the Government allocates budget to the State Governments under any scheme for plantation, if so, State-wise and year-wise amount of budget allocated in this regard; and
- (e) whether the Government is taking any measures to monitor the plants so as to keep them alive after plantation and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) The Ministry of Environment, Forest and Climate Change supports the States/Union Territories through various Centrally Sponsored Scheme namely National Mission for a Green India (GIM), National Afforestation Programme (NAP)and transfer funds under CAMPA for tree plantation and conservation of declining forests in the country. Also, afforestation is being carried out by the States/Union Territories under various schemes of Central Government and State Government. As per report compiled in the Ministry under twenty point programme, afforestation is being taken up annually over 2.0 million ha since 2019-20. The Ministry on various occasions like International Day of Forests, World Environment Day, Van Mahotsav, Wild life Week, International Day for Biological Diversity etc. promotes mass tree plantation and disseminates knowledge abouttree plantation and conservation of forests among public through various Conferences, Workshops, Brochures, Sign boards etc.

Though there is no specific scheme in the Ministry to make it mandatory for every citizen to plant a certain number of plants each year, annual afforestation/tree plantation targets are fixed by the Ministry for all States/UTs including Odisha and Madhya Pradesh which are achieved through the concerted efforts involving all

agencies. The State/UT wise details of afforestation/tree plantation targets fixed for the year 2021-22 are given in Annexure I.

The State-wise, year-wise details of funds released under NAP and GIM during last three years (2018-19 to 2020-21) alongwith details of transfer of funds from the National Authority of CAMPA to States Authority are provided in Annexure II.

(e) Protection and monitoring the health of the sapling planted is primarily the responsibility of respective State/Union Territory Governments. Tree plantation/Afforestation efforts are also monitored by the scheme specific and State specific monitoring systems including third party evaluation and monitoring through independent agencies.

Annexure referred to in reply to part (a) to (d) of the Lok Sabha Un-starred Question No. 3640 due for reply on 20.12.2021 Shri Pratap Chandra Sarangi, Shri Rajbahadur Singh, Shri Vivek Narayan Shejwalkar, Dr. Krishna Pal Singh Yadav regarding 'Funds for Plantations'.

State/UT-wise details of afforestation/tree plantation targets for the year 2021-22 under Twenty Point Programme (Area in hectare)

Sl.No	NAME OF STATE/UT	Targets - 2021-22
1	Andhra Pradesh	312520
2	Arunachal Pradesh	1500
3	Assam	16950
4	Bihar	63820
5	Chhattisgarh	98260
6	Goa	260
7	Gujarat	206310
8	Haryana	21470
9	Himachal Pradesh	31450
10	Jharkhand	49200
11	Karnataka	114100
12	Kerala	28980
13	Madhya Pradesh	115760
14	Maharashtra	117540
15	Manipur	12350
16	Meghalaya	1070
17	Mizoram	6300
18	Nagaland	2630
19	Odisha	177260
20	Punjab	13000
21	Rajasthan	51200
22	Sikkim	5910
23	Tamil Nadu	39730
24	Telangana	512280
25	Tripura	10540
26	Uttarakhand	39650
27	Uttar Pradesh	501570
28	West Bengal	118300
29	A & N Islands	2770
30	Chandigarh	150
31	D & N Haveli & Daman &	2000
32	Delhi	4850
33	Jammu and Kashmir	10520
34	Ladakh	150
35	Lakshadweep	20
36	Puducherry	200

Annexure referred to in reply to part (a) to (d) of the Lok Sabha Un-starred Question No. 3640 due for reply on 20.12.2021 Shri Pratap Chandra Sarangi, Shri Rajbahadur Singh, Shri Vivek Narayan Shejwalkar, Dr. Krishna Pal Singh Yadav regarding 'Funds for Plantations'.

A. State-wise Details of total funds released during the last three years (2018-19 to 2020-21) under National Afforestation Programme (NAP) and Green India Mission (GIM)

(Rs. in crores)

		(-	Ks. III Crores)
Sl. No.	State	NAP	GIM
1	Andhra Pradesh	6.38	2.67
2	Bihar	1.98	-
3	Chhattisgarh	23.41	12.06
4	Gujarat	0.00	-
5	Haryana	0.00	-
6	Himachal Pradesh	0.00	17.09
7	Jammu & Kashmir	4.02	25.73
8	Jharkhand	0.00	-
9	Karnataka	0.00	6.18
10	Kerala	10.99	16.32
11	Madhya Pradesh	0.00	54.81
12	Maharashtra	8.35	10.30
13	Orissa	15.33	44.94
14	Punjab	33.48	3.19
15	Rajasthan	0.00	-
16	Tamil Nadu	1.95	-
17	Telangana	2.07	-
18	Uttar Pradesh	0.00	-
19	Uttarakhand	0.32	27.89
20	West Bengal	3.64	9.43
	Total (Other States)	111.94	230.61
	North Eastern states		
21	Arunachal Pradesh	0.00	-
22	Assam	0.58	-
23	Manipur	4.38	15.79
24	Meghalaya	0.74	-
25	Mizoram	15.19	43.06
26	Nagaland	13.03	-
27	Sikkim	6.85	8.63
28	Tripura	5.09	-
	Total (NE States)	45.85	67.48
	Grand Total	157.79	298.09

B. State-wise Details of Transfer of funds from the National Authority of CAMPA to States Authority

Sl. No.	Name of State/UT	Funds transferred
1	Andaman & Nicobar	(in Rs crore) 16.41
2	Andhra Pradesh	1734.81
3	Arunachal Pradesh	1588.72
4	Assam	560.81
5	Bihar	522.95
6	Chandigarh	11.38
7	Chhattisgarh	5791.70
8	Delhi	128.62
9	Goa	238.16
10	Gujarat	1484.60
11	Haryana	1282.65
12	Himachal Pradesh	1660.72
13	Jammu & Kashmir	764.54
14	Jharkhand	4158.02
15	Karnataka	1350.37
16	Kerala	81.59
17	Ladakh	249.27
18	Madhya Pradesh	5196.69
19	Maharashtra	3844.24
20	Manipur	309.76
21	Meghalaya	163.31
22	Mizoram	212.98
23	Odisha	5933.98
24	Punjab	1040.84
25	Rajasthan	1748.26
26	Sikkim	392.36
27	Tamil Nadu	113.42
28	Telangana	3110.38
29	Tripura	183.65
30	Uttar Pradesh	1819.63
31	Uttarakhand	2675.09
32	West Bengal	236.48
		Total 48606.39
